

MR. SPEAKER : What about the contents of the box ?

SHRI SURENDRA PAL SINGH : The box was never opened. The box was not seen by anybody. It was not produced before us and we do not know what the box contained. Charges were levelled against him but they were not pursued afterwards. As regards receiving or welcoming guests, it is perfectly normal for any Indian official serving abroad, if any relations go there. In this case, the relations turned up the next day by another flight.

12.25 hrs.

#### PAPERS LAID ON THE TABLE

HEAVY ELECTRICALS (INDIA) LTD., AND HINDUSTAN PHOTO FILMS MANUFACTURING COMPANY LIMITED—REVIEW AND ANNUAL REPORT

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : On behalf of Shri F. A. Ahmed,

I beg to lay on the Table :—

(1) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) (a) Review by the Government on the working of the Heavy Electricals (India) Limited, Bhopal, for the year 1967-68.

(b) Annual Report of the Heavy Electricals (India) Limited, Bhopal, for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-937/69.*]

(ii) (a) Review by the Government on the working of the Hindustan Photo Films Manufacturing Company Limited, for the year 1967-68.

(b) Annual Report of the Hindustan Photo Films Manufacturing Company Limited, for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-938/69.*]

(2) A copy of Hindi version of Notification No. G.S.R. 416 published in Gazette of India dated the 22nd February, 1969, under sub-section (3) of section 637 of the Companies Act, 1956. [*Placed in Library. See No. LT-939/69.*]

#### REVIEW AND ANNUAL REPORT OF ASHOKA HOTELS AND JANPATH HOTELS LIMITED.

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :—

(1) (i) Review by the Government on the working of the Ashoka Hotels Limited, New Delhi, for the year 1967-68.

(ii) Annual Report of the Ashoka Hotels, Limited, New Delhi for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) (i) Review by the Government on the working of the Janpath Hotels Limited, New Delhi, for the year 1967-68.

(ii) Annual Report of the Janpath Hotels Limited, New Delhi, for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-940/69.*]

#### PERFORMANCE BUDGETS SELECTED ORGANISATIONS—1969-70 VOLUME II

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) : On behalf of Shri P. C. Sethi,

I beg to lay on the Table a copy of the 'Performance Budgets of Selected Organisations—1969-70 Volume II' (Hindi and English versions). [*Placed in Library. See No. LT-941/69.*]

#### ESTIMATES COMMITTEE

##### EIGHTY-SEVENTH REPORT

SHRI P. VENKATASUBBAIAH (Nandyal) : I beg to present the Eighty-seventh Report of the Estimates Committee

[Shri P. Venkatasnbaiah]

on the Ministry of Foreign Trade and Supply—Import of Wool, Nylon, Woollen Yarn and other Woollen Products for the Woollen Textile Industry and its a location to various units since October, 1962.

## PUBLIC ACCOUNTS COMMITTEE

THIRTY-SIXTH, FIFTY-THIRD, SIXTY-FIRST,  
SIXTY-SEVENTH AND SEVENTY FIFTH TO EIGHTY  
SECOND REPORTS

SHRI DATTATRAYA KUNTE  
(Kolaba) : I beg to present the following  
Reports of the Public Accounts Committee :

- (1) Thirty-sixth Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Second, Third and Seventh Reports relating to Revenue Receipts.
- (2) Fifty-third Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Fifty-first Report (Third Lok Sabha) and Nineteenth Report—Defence Services.
- (3) Sixty-first Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Sixty-first Report (Third Lok Sabha) and Fourteenth Report relating to the Ministry of Education.
- (4) Sixty-seventh Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Sixtieth Report (Third Lok Sabha) relating to Excess Payment and Avoidable Expenditure.
- (5) Seventy-fifth Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Fifty-ninth Report (Third Lok Sabha) relating to Ministries of Education, Food, Agriculture, Community Development and Cooperation, Industry and Department of Social Welfare.
- (6) Seventy-sixth Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Seventeenth and Twenty-ninth Reports relating to Revenue Receipts—Incometax and General.
- (7) Seventy-seventh Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Twenty-fourth Report relating to Revenue Receipts—Customs and Unions Excise.
- (8) Seventy-eighth Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Forty-second and Sixty-second Reports (Third Lok Sabha) relating to Children's Film Society.
- (9) Seventy-ninth Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Twenty-sixth Report on Appropriation Accounts (Civil), 1965-66 and Audit Report (Civil), 1967 relating to the Ministries of Finance, Industrial Development, Company Affairs (Department of Industrial Development) and Steel, Mines and Metals (Department of Iron and Steel and Mines and Metals).
- (10) Eightieth Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Twenty-eighth Report on action taken on their First Report regarding Purchase of Road Rollers.
- (11) Eighty-first Report on action taken by Government on the recommendations of the Public Accounts Committee contained in their Fourth Report on action taken on the Sixty-fourth Report (Third Lok Sabha) regarding Purchase of Defective Tyres.
- (12) Eighty-second Report on action taken by Government on the recommendations of the Public Accounts Com-